

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA Nos.451 of 2015 and 452 of 2015 in DFR No.1512 of 2015**

**Dated: 24<sup>th</sup> August, 2016**

In the matter of :

Guttaseema Wind Energy Co. Pvt. Ltd.

... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

The matter is posted for hearing on **19<sup>th</sup> October, 2016.**

***Court Master***

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